

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 13th September, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 1332/2018 IN Original Application No. 145/2015	Umashankar Patwa & Anr. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Eeshan Chaturvedi, Adv. for Applicant in M.A.
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 481/2017	Bharat Bhushan Malviya Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Tarunvir Singh Khehar, Adv.
3.	Original Application No. 714/2017	Jan Chetana Jagrati Trust Vs. Union of India & Ors.	Mr. Sushil Kr. Jain, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Rahul Pratap, Adv. for MoEF Mr. Tejaswi Kumar, Adv. for R-9
4.	Original Application No. 723/2017	Prakash Nidhi Sharma Vs. Union of India & Ors.	Mr. Prakash Nidhi Sharma, Adv. in person Mr. Rakesh Mahajan, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Rajesh K. Singh, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Rajiv Bansal, Sr. Adv. with Mr. Dhruv Tamta, Adv. for DDDA Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Haryana State PCB Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPCCB Mr. Tarunvir Singh Khehar, Adv. Mr. Mukesh Verma, Adv. for R-8 & 13 Mr. Nikhil Nayyar, Adv. for TSPCB Ms. Yogmaya Agnihotri & Ms. Prity, Adv. for CECB Mr. Naginder Benipal, Adv. Mr. Divya Prakash Pande, Adv. Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Mr. Jogy Scaria, Adv. for KPCB Mr. Shubham Bhalla, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Ms. Hemantika Wahi, Adv. Mr. P. Venkat Reddy, Adv. for State of

			Telangana Mr. Rajul Srivastav, Adv. Mr. P. Venkaiah Naidu, Adv. for R-22 Mr. Debopriya Pal, Adv. Mr. Y. Srinivasa Murtee, Adv.
5.	Appeal No. 10/2018 (M.A. No. 121/2018)	M/s M. Z. Enterprises Vs. The State of Maharashtra & Ors.	Mr. Hrishikesh Chitale, Adv. for Applicant Mr. Mukesh Verma, Adv. Mr. Preshit Surshe, Adv. for R-3 to 12 Mr. Prashant S. Kenjale, Adv.
6.	Appeal No. 58/2018 (M.A. No. 628/2018 & M.A. No. 629/2018)	Nature Club of Rajasthan (NGO) Vs. Union of India & Ors.	Mr. Anand Varma, Adv. for Appellant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R to 4 Mr. Talha A. Rehman, Adv. for R-5 Mr. Sanjay Kumar Pandey, Adv. for R-6
7.	Original Application No. 62/2018 (M.A. No. 173/2018 & M.A. No. 1004/2018)	Mahendra Singh Gujjar Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana & Mr. Rohit Sharma, Adv. for Applicant Mr. Rajul Shrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of MP Mr. Shiv Sagar Tiwari, Adv.
8.	Appeal No. 83/2018 (M.A. No. 904/2018 & M.A. No. 905/2018)	Haryana State Pollution Control Board & Anr. Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Sanjay Upadhyay, Adv. for R-1
9.	Appeal No. 112/2018 (M.A. No. 1017/2018 & M.A. No. 1018/2018)	University of Delhi Vs. Ministry of Environment Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Anurag Ojha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for R-2 Mr. Sudipta Sircar, Adv. for R-3 Mr. Brij Bhushan Gupta, Adv. for R-4 Ms. Puja Kalara, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB Mr. B. V. Niren, Adv. for CGSC Mr. Febin M. Varghese, Adv. for R-9 Mr. Rajkumar, Adv. Mr. Jai Sahai Endlaw, Adv. Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
10.	Original Application No. 168/2018	Lakhan Singh Vs. State of M.P. & Ors.	Mr. Gautam Kumar, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Dhruv Pal, Adv. for MoEF Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Bharat Singh, Adv. for R-8
11.	Original Application No. 196/2018 (M.A. No. 534/2018 & M.A. No. 1316/2018)	Akhand Bharat Morcha Vs. Union of India & Ors.	Mr. Rahul Raj Malik, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. V. K. Shukla, Adv. for State of MP Ms. Sakshi Popli, Adv. for DPCC
12.	Original Application No. 197/2018 (M.A. No. 535/2018 & M.A. No. 1305/2018)	Akhand Bharat Morcha Vs. Union of India & Ors.	Mr. Rahul Raj Malik, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. V. K. Shukla, Adv. for State of MP Ms. Sakshi Popli, Adv. for DPCC

13.	Original Application No. 326/2018	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant Dr. Sandeep Singh, Adv. for R-1 Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam Mr. S. A. Zaidi, Adv. for R-2, 3 & 8 Mr. Zafar Ali, Adv. for R-5, 7 & 9 Mr. B. V. Niren, Adv. for R-13 Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB
14.	Original Application No. 330/2018	Mufrid Vs. Ministry of Environment and Forests & Ors.	Mr. Ali Md. Maaz & Mr. Maruf Khan, Adv. for Applicant Mr. Prashant Bezboruah, Adv. for R-1 Mr. Nishit Agrawal, Adv. for R-8 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Rajkumar, Adv. for CPCB
15.	Original Application No. 444/2018 (M.A. No. 1069/2018) (Earlier O.A. No. 13/2018 (CZ))	Indore Ecological Protection Welfare Society Vs. State of Chhatisgarh & Ors.	Mr. Alok Tripathi & Mr. Dhruv Varma, Adv. for Applicant Mr. Gaurav Choudhary, Adv. for R-3 Mr. S. C. Mehdia, Adv. for R-5 Ms. Rekha Bakshi & Mr. Shuarya Sahay, Adv. for R-6
FOR HEARING			
16.	Original Application No. 321/2015 (M.A. No. 1288/2018)	Satya Prakash Vs. MoEF & Ors.	Mr. Ranjan Roy, Mr. Rahul Pandey & Ms. Puja Srivastava, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Arvind Verma, Sr. Adv. with Mr. Jayesh Gaurav, Adv. for R-4 Mr. Pankaj Kapoor, Adv. for R-7 Mr. K. K. Bose, Adv. for R-10 Mr. Garvesh Kabra, Adv. for R-11 Mr. Aman Leekha, Adv. for R-13 Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Rajkumar, Adv. for CPCB
17.	M.A. No. 1061/2015 IN Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty, Adv. for Appellant Mr. Maheen Pradhan, Adv. for R-1 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Adv. for R-2 Mr. P. S. Bindra, Adv. for R-3 Mr. Narender Pal Singh, Adv. for R-5 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Rahul Dhawan, Adv. Ms. Madhumita Singh, Adv.
18.	Original Application No. 502/2016 (M.A. No. 954/2016)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Mrs. Kajal Chandra, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2, 4 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3, 5, 10 & 13 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-12 Ms. Ginny J. Rantray, Adv. for JNU

			Mr. Anil Soni & Mr. Naginder Benipal, Advs. for R/AICTE Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC
19.	Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Raman Yadav, Adv. Mr. Rajkumar, Adv. for CPCB
20.	Original Application No. 261/2016	Citizen Welfare Society Vs. State of Uttar Pradesh & Ors.	Mr. Azhar Alam & Mr. Prahlad Bhatt, Advs. for Applicant Ms. Deep Shikha Bharti, Adv. for UP Mr. S.K. Bhattacharya, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-6 Mr. Shalok Chandra, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. Ms. Priyanka Swami, Adv. Mr. Niraj Bobby Paonam, Adv.
21.	Original Application No. 529/2016 (M.A. No. 988/2016)	Vikrant Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Naginder Benipal, Adv. for PPCB Mr. Mukesh Verma, Adv. for UEPPCB Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Mr. Ginny J. Rautray, Adv. for NBCC Mr. Amit Anand Tiwari, Adv. for State of UK Mr. Vivek Singh, Adv. Mr. A. S. Kulshrestha, Adv. for UPSIC Mr. Sudeep Kr. Shatriya, Adv. Mr. V. K. Shukla, Adv.
CASES AT SR. NO. 22 to 26 WILL BE TAKEN-UP ON 10.10.2018 FOR HEARING			
22.	Original Application No. 660/2016 (M.A. No. 1250/2016)	Umesh Kumar & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Tarunvir Singh Khehar, Adv. for R-3 & 6 Mr. G. M. Kawoosa, Adv. Mr. Divya Prakash Pande, Adv. for MoEF Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Birja Mahapatra, Adv. for DSIIDC Mr. Rajkumar, Adv. for CPCB Mr. Dinesh Jindal, LO for DPCC Mr. Rohit Raj Sachen, Adv.

23.	Original Application No. 161/2017 (M.A. No. 897/2017 & M.A. No. 1099/2017)	Jitendra Singh Vs. Ministry of Environment & Ors.	Mr. Jai Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Sharad Chauhan, Adv. R-2 & 3 Mr. Ravindra Kumar, Adv. for Gr. Noida Mr. Pradeep Misra, Adv. for UPPCB Mr. Karan S. Chandhiok, Adv. Mr. Akhilesh Kumar, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB Mr. Chandhiok & Associates
24.	Original Application No. 245/2017	Mahesh Chandra Saxena Vs. State of Uttar Pradesh & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1, 2 & 4 Mr. Ravindra Kumar, Adv. for R-3 Mr. B. V. Niren, Adv. for CGSC Ms. Sakshi Popli, Adv. for DJB
25.	Original Application No. 433/2017 (M.A. No. 1261/2018)	Shibani Ghosh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Shibani Ghosh, Applicant in person Mr. Rajesh K. Singh, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. B. V. Niren, Adv. Ms. Manisha T. Karia, Adv. Mr. R. N. Singh, Adv. Ms. Sakshi Popli, Adv. for DJB
26.	Appeal No. 53/2018 (M.A. No. 522/2018 M.A. No. 523/2018 & M.A. No. 584/2018)	Naresh Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Appellant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 to 6 Ms. Deep Shikha Bharati, Adv. for UP Mr. S. G. Hasnain, Sr. Adv. with Mr. Aftab Ali Khan, Adv. for R-7 Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Radhakrishna S. Hegde, Adv.

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